

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

105.I.A. 2461/2022
IN
C.P.(IB) -1405(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.09.2023**

NAME OF THE PARTIES: Asianet Satellite Communications Ltd.

V/s.

Cinema 24*7 Pvt Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Ld. Counsel appearing for the Petitioner, Mr. Karl Tamboly, Mr. Ieshan Sinha, Ms. Dhruvi Mehta, Ms. Labdhi Mehta i/b. Wadla Ghandy & Co. and Ld. Counsel appearing for the Respondent, Mr. Vaibhav Bhare a/w. Ms. Nadiya Sarguroh & Ms. Gargi Patil i/b. MZM Legal LLP are present.

At the joint request of the parties, list this matter on **07.11.2023**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
--Rajeev--

Sd/-
LAKSHMI GURUNG
Member (Judicial)